Number of One Stop Centres

- 1332. DR. T. SUBBARAMI REDDY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:
- (a) how many One Stop Centres for women in distress have been set up in the country, State-wise, as on 30.06.2016;
- (b) the total project cost provided in the Budget in the current year, and the amount released so far, State-wise; and
- (c) whether the One Stop Centre would be equipped with legal experts, doctors and psycho-social counsellors, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) As on 30.06.2016, 17 One Stop Centre are operational at Raipur (Chhattisgarh), Vijayawada City (Andhra Pradesh), Karnal (Haryana), Bhubaneswar (Odisha), Jaipur (Rajasthan), Chandigarh, Puducherry, Bambolim (Goa), Udupi (Karnataka), Diu (Daman and Diu), Haridwar (Uttarakhand), Andaman and Nicobar Islands, Papumpare, (Arunachal Pradesh), Banda (Uttar Pradesh), Dimapur (Nagaland), Shillong (Meghalaya), Thiruvananthapuram (Kerala).

- (b) The Budget Estimates (BE) for 2016-17 is ₹ 75 crore. Further, the scheme has been revised on 31st May, 2016 for setting up One Stop Centre in 150 additional locations to cover more districts. No funds have been released yet to States/UTs for setting up additional One Stop Centres during 2016-17.
- (c) Under the scheme of One Stop Centre, it has been envisaged to facilitate access to an integrated range of services including medical aid, police assistance, legal aid, psycho-social counselling etc. to the women affected by violence.

Number of orphanages in the country

- †1333. SHRI MEGHRAJ JAIN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:
- (a) the State-wise number of orphanages functioning at present in the country including Madhya Pradesh;
- (b) the amount allocated to these orphanages in the last three years and the current financial year, State-wise;
- (c) whether Government has taken note of pitiable condition of these orphanages and lack of basic facilities/infrastructure therein, if so, the details thereof; and

[†] Original notice of the question was received in Hindi.

(d) the details of the steps taken/being taken by Government to revive these orphanages and to improve the basic facilities therein?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) The details of State-wise number of Children Homes and Specialized Adoption Agencies presently functioning in the country including Madhya Pradesh which are being supported under Integrated Child Protection Scheme (ICPS) is given in the Statement (*See* below).

- (b) The details of amount released under ICPS including Children Homes and Specialized Adoption Agencies during the last three years and the current financial year, States-wise is given in the Statement [Refer to the Statement-II appended to the answer to Unstarred Question 1331 part (b)].
- (c) and (d) The Ministry has been requesting the State Governments/UT Administrations from time to time to identify and register all Child Care Institutions (CCIs) under the provisions of Juvenile Justice (Care and Protection of Children) Act (JJ Act), so as to ensure that minimum standards of care can be maintained. Under Section 41 of the JJ Act, 2015 registration of CCIs has been made mandatory with penalty in case of non-compliance. Under Section 54, of the JJ Act, 2015 the State Governments are required to appoint inspection Committees for the State and district for mandatory inspection of all facilities housing children, at least once in three months.

Further, under ICPS the financial norms were revised with effect from 1st April, 2014. Some of the key features of the revised Scheme are increased maintenance grant for children in homes from existing ₹ 750 to ₹ 2000 per child per month; enhanced cost of construction from existing provision of ₹ 600 per sq. feet to ₹ 1000 per sq. feet and flexibility in the staffing pattern in service delivery structures, depending on the size and need of the States/UT Administration.

Statement

The details of State-wise number of Children Homes and Specialized Adoption Agencies presently functioning in the country which are being supported under ICPS

Sl.	State	Children Home	Specialised Adoption
No.		(Government and NGO)	Agencies (SAAs)
1	2	3	4
1.	Andhra Pradesh	55	14
2.	Arunachal Pradesh	1	1
3.	Assam	25	7

1	2	3	4
4.	Bihar	21	10
5.	Chhattisgarh	35	9
6.	Goa	1	2
7.	Gujarat	48	9
8.	Haryana	23	3
9.	Himachal Pradesh	25	1
10.	Jammu and Kashmir	4	2
11.	Jharkhand	4	4
12.	Karnataka	64	23
13.	Kerala	12	14
14.	Madhya Pradesh	32	20
15.	Maharashtra	70	14
16.	Manipur	32	7
17.	Meghalaya	18	1
18.	Mizoram	35	4
19.	Nagaland	16	4
20.	Odisha	90	14
21.	Punjab	11	5
22.	Rajasthan	65	36
23.	Sikkim	10	2
24.	Tamil Nadu	221	15
25.	Tripura	12	9
26.	Uttar Pradesh	44	10
27.	Uttarakhand	6	2
28.	West Bengal	50	24
29.	Telangana	44	11
30.	Andaman and Nicobar Islands	6	-
31.	Chandigarh	8	-
32.	Dadra and Nagar Haveli	-	-
33.	Daman and Diu	-	-
34.	Lakshadweep	-	-

Writte	en Answers to	[28 July, 2016]	Unstarred Questions 355
1	2	3	4
35.	National Capital Territory of Delhi	y 22	4
36.	Puducherry	27	2
	Total	1137	283

Achievements of the Ministry in last two years

1334. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be please to state:

- (a) the details of achievements of the Ministry in the last two years;
- (b) whether presentation before the Prime Minister was made about the Ministry's last two years achievements, if so, the details thereon;
 - (c) whether the Ministry has fallen short of its targets and where it has excelled;
 - (d) the targets set for the coming three years and road map to achieving the same;
- (e) the details of difficulties brought before the Prime Minister and suggestions made to overcome them; and
- (f) the details of core areas the Ministry is going to focus on in the coming three years?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) The details of some significant achievements of the Ministry in the last two years:-

- (i) Under Integrated Child Development Services (ICDS) Scheme, 7072 projects and 1346186 Anganwadi Centres (AWCs) were made operational in 2014-15 and 7073 projects and 1349563 AWCs were made operational in 2015-16. More than 99 per cent ICDS projects and more than 96 per cent Anganwadis have cumulatively become operational as on 31.03.2016. The Rapid Reporting System for ICDS was launched in May, 2016 for Digitization of Anganwadi monthly progress report.
- (ii) Under the Beti Bachao, Beti Padhao (BBBP) programme launched by Hon'ble Prime Minister on 22.01.2015 at Panipat, Haryana to address the declining child sex ratio, a Nation-wide awareness and advocacy campaign and multi-sectoral interventions were launched in select 100 districts. Now the programme is extended to additional 61 districts.